

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS**

**LOK SABHA  
UNSTARRED QUESTION NO.6284  
TO BE ANSWERED ON 12<sup>TH</sup> APRIL, 2017**

**POSTAL IMPORTS**

6284. SHRI J.C. DIVAKAR REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government has reviewed the postal imports in the country;
- (b) if so, the details and the present status thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) Yes, Madam.
- (b) (i) The Government has reviewed the legal provisions in the Customs Act, 1962 pertaining to postal imports and changes have been made to the Customs Act, 1962 vide the Finance Act, 2017.  
  
(ii) The Government of India vide Notification No. 22/2015-2020 dated 12<sup>th</sup> August, 2016 has enhanced the CIF (Cost, Insurance and Freight) value of import of consumer electronic items at any one time by any person through post or otherwise for personal use. The value has been enhanced from Rs 2,000/- to Rs. 50,000/-.
- (c) Does not arise in view of (b) above.

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